THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/3961/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Ratnadip Bhattachariee. District & Sessions Judge,

Darrang, Mangaldai.

Dated Guwahati the $\frac{4}{5}$ June, 2025.

Sub:

Station leave.

Ref:-

Your letter No. DJ(D) 3647 dtd. 04.06.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the evening of 06.06.2025 till the morning of 09.06.2025. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the i/c CJM, Mangaldai will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/3962/A, dated , 05-06-25

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati

JT. REGISTRAR (VIGILANCE